GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
(DEPARTMENT OF JUSTICE)

LOK SABHA
UNSTARRED QUESTION No. 2588
TO BE ANSWERED ON WEDNESDAY, THE 3rd JANUARY, 2018

Use of Technology in Courts

2588.   SHRI RAHUL KASWAN:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the status of introduction of communication and information technology in Indian courts;
(b) whether e-filing has been introduced in the courts;
(c) if so, the State-wise details thereof including that of High Court of Rajasthan along with current status thereof;
(d) the number of cases filed through e-filing system; and
(e) the steps taken/being taken by the government to create awareness about e-filing system through the country?

ANSWER
MINISTER OF STATE FOR LAW & JUSTICE AND CORPORATE AFFAIRS
(SHRI P. P. CHAUDHARY)

(a)   The Government of India is implementing the eCourts Mission Mode Project (Phase-I 2010-14 and Phase-II 2015-19) with a total outlay of Rs.1670 crore (Phase-II) for communication and information technology enablement of district and subordinate courts across the country. Important features of the project include provisioning of computer hardware, Local Area Network (LAN), internet connectivity and installation of standard application software in district and subordinate courts. As on date, computerisation of 16,089 district and subordinate courts across the country under the eCourts project has been completed, the status-wise breakup of which is at Annexure.

(b) to (e) e-filing has not yet started in the district and subordinate courts across the country, as part of eCourts Mission Mode Project. However, the pilot testing of e-filing software has been launched on December 3, 2017 in district and subordinate courts under the jurisdiction of Delhi High Court.

High Court wise details of computerised district and subordinate courts are as under:

S. No.	Name of the High Court	Number of court computerised
1.	Allahabad	1733
2.	Andhra Pradesh	1078
3.	Bombay	2079
4.	Calcutta	772
5.	Chattisgarh	340
6.	Delhi	427
7.	Gauhati	442
8.	Gujarat	1108
9.	Himachal Pradesh	118
10.	Jabalpur	1203
11.	Jammu And Kashmir	218
12.	Jharkhand	351
13.	Jodhpur	978
14.	Karnataka	897
15.	Kerala	486
16.	Madras	988
17.	Orissa	509
18.	Patna	1025
19.	Punjab And Haryana	1018
20.	Sikkim	15
21.	Uttarakhand	185
22.	Tripura	62
23.	Manipur	30
24.	Meghalaya	27
	Total	**16089**